

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 21/MP/2019
Alongwith IA No.14/2019**

- Subject : Petition under Section 79 (1) (c) and (f) and other applicable provisions of the Electricity Act, 2003 seeking extension of SCoD of the Project due to occurrence of force majeure events covered under Article 11 of the TSA dated 10.1.2018 executed between the Petitioner and Respondent No. 1 M/s FBTL; and further seeking extension of LTA operational time under the LTAs dated 22.9.2016 executed between Petitioner and Respondent No. 2, PGCIL on account of 'Change in Law' as covered under Clause 5.7 of the Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Solar PV Power Projects issued by Govt. of India on 3.8.2017 and as further amended on 14.6.2018.
- Petitioner : Adani Renewable Energy Park Rajasthan Limited (AREPRL)
- Respondents : Fatehgarh-Bhadla Transmission Limited (FBTL) and Another
- Date of Hearing : 17.7.2019
- Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member
- Parties present : Shri Buddy A. Ranganadhan, Advocate, AREPRL
Shri Raunak Jain, Advocate, AREPRL
Shri Vishvendra Tomar, Advocate, AREPRL
Shri Rakesh Shah, AREPRL
Shri Dushyant Monocha, Advocate, FBTL
Shri Bhavesh Kundliar, Advocate, FBTL
Shri Suresh Mukherjee, PGCIL
Shri Aryanan Saxena, PGCIL
Shri Arjun Agarwal, PGCIL
Shri Yatin Sharma, PGCIL
Shri Siddharth Sharma, PGCIL
Ms. Jyoti Prasad, PGCIL

Record of Proceedings

Learned counsel for the Petitioner requested for one week time to file rejoinder to the reply filed by Respondent No.2, PGCIL.

2. After hearing the learned counsel for the Petitioner, the Commission directed the Petitioner to file rejoinder, on or before, 26.7.2019. The Commission directed that due date of filing the rejoinder should be strictly complied with. No extension shall be granted on that account.
3. The Petition and IA shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission
Sd/-
(T.D. Pant)
Deputy Chief (Law)